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Submitted by: 12/10/16  
4.10.16

Submitted Date अधिकारी  
कार्पोरेट कार्य मंत्रालय  
Ministry of Corporate Affairs  
भारत सरकार, Ministry of India  
शास्त्री कान, पूर्व द्वार, Shakti Bhawan, New Delhi

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi, the 13<sup>th</sup> October, 2016

**OFFICE ORDER**

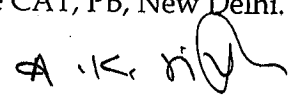
In pursuance to Department of Personnel and Training's OM No 19/4/2016-CS.II(B) dated 30<sup>th</sup> September 2016, the President is pleased to appoint Sh Shri Bhagwan, regular SSA of CSCS as Assistant Section Officer of CSS on ad hoc basis in Ministry of Corporate Affairs w.e.f. 05<sup>th</sup> October 2016 (FN).

2. The ad-hoc appointment is subjected to the following terms and conditions stipulated in DoPT's OM No 19/4/2016-CS.II(B) dated 30<sup>th</sup> September 2016-

- i. The ad-hoc appointment shall not confer on the appointee any right to continue in the grade indefinitely or for inclusion in the Select List for regular appointment or to claim seniority in the Assistant Section Officer's grade of CSS.
- ii. The ad-hoc appointment may be terminated at any point of time without giving reasons thereof.
- iii. The ad-hoc appointment in the Assistant Section Officer grade would be continued only if they attend and qualify the mandatory training as and when nominate, failing which ad-hoc appointment would be terminated.

3. The promotion of Sh Shri Bhagwan would be further subject to the outcome/any order passed by the Competent Court in any connected matter, apart from the following-

- i. In O.A. No. 10342/2015 filed by Sh Pankaj Kumar Mishra & ors. before Hon'ble Supreme Court of India, New Delhi.
- ii. In SLP (C) No. 6195/2014 And SLP (C) No. 30621/2011 before Hon'ble Supreme Court of India, New Delhi.
- iii. In O.A. No. 639/2016 filed by Sh Uttam Dey Sarkar & ors. before Hon'ble CAT, PB, New Delhi.
- iv. In O.A. No. 10342/2015 filed by Ms. Sugam Arora & ors. before Hon'ble CAT, PB, New Delhi.



(Akhilesh Kumar Singh)  
Under Secretary to the Govt. of India

To

1. Sh Shri Bhagwan, ASO
2. Under Secretary, CS.II [Kind attention: Shri Rajesh Sarswat], Department of Personnel and Training, Lok Nayak Bhawan, New Delhi 110003
3. Pay and Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi.
4. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.
5. General branch/Library/Vigilance
6. e-Governance cell to update the order on the website under the category 'New Appointment'
7. Under Secretary, Admin [Kind attention: Shri Suresh Kumar Nayak], Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi 110069 [It is requested that the service book and LPC of Sh Shri Bhagwan, ASO be forwarded to undersigned at the earliest]
8. Guard File